

1	2	3
15	Maharashtra	Yes
16	Meghalaya	Yes
17	Manipur	Yes
18	Mizoram	-
19	Nagaland	Yes
20	Orissa	Yes
21	Punjab	Yes
22	Rajasthan	Yes
23	Sikkim	Yes
24	Tamil Nadu	Yes
25	Tripura	Yes
26	Uttar Pradesh	Yes
27	Uttarakhand	Yes
28	West Bengal	Yes
29.	Delhi	Yes
Total 29		23

**Allocation of power to States**

†\*308. SHRI BALAVANT ALIASBAL APTE: Will the Minister of POWER be pleased to state:

(a) the criteria for allocation of power to various States from the available unallocated power with the Government;

(b) whether power allocation to various States, including Maharashtra, Madhya Pradesh and Chhattisgarh, has been very low in comparison to their demands;

†Original notice of the question was received in Hindi.

- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps taken by Government in this regard?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE) : (a) The 15% unallocated power in Central Generating Stations (CGSs), kept at the disposal of the Central Government, is allocated from time to time keeping in view the emergent and seasonal nature of the requirement, the relative power supply position, utilization of available power resources, operational and payment performance, etc.

(b) to (d) As most of the States and UTs in the country have been facing power shortages, various States/UTs request for additional allocation of unallocated power of CGSs from time to time. The quantum of unallocated power in the CGSs being limited, it can only supplement the power available from other sources. Further, at any point of time the entire unallocated power of Central Generating Stations remains allocated to the States/UTs, enhancement in allocation of any State/UT is feasible only by way of equivalent reduction in the allocation of other State (s)/UT(s). Allocation of unallocated power to the States/UTs to the extent of their request, is therefore, not feasible many a time.

Madhya Pradesh has been allocated 100 MW power *w.e.f* 01.03.2010 and 100 MW *w.e.f* 23.04.2010 for supply to drought prone districts of Bundelkhand region falling within the state. Similarly, Maharashtra has been provided 100 MW *w.e.f* 06.05.2010, following outage of units of Chandrapur Thermal Power Station. No additional unallocated power has however been provided to Chhattisgarh in the recent past as the State is relatively comfortable in regard to power supply (3.1% energy shortage and 5.3% peak shortage during April-July, 2010).

#### **Monitoring of power projects**

†\*309. SHRI DHIRAJ PRASAD SAHU: Will the Minister of POWER be pleased to state:

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†Original notice of the question was received in Hindi.